

(c) to (e). The amount of compensation is worked out as per the provisions of Workmen's Compensation Act and is based on the age and monthly earnings of the worker. The compensation amount is deposited with the concerned Workmen's Compensation Commissioner for payment to the legal heir of the deceased miner. No instance of non-payment of compensation in such cases has come to the notice of the Government. However, in some cases delay may occur owing to the dispute about the legal heir.

(f) Some of the fresh measures adopted to check the incidence of accidents are:

- (i) Introduction of roof bolting system in the mines.
- (ii) Formulation of Traffic Rules to eliminate accidents due to movement of Heavy Earth Moving Machinery.
- (iii) Establishment of communication network from underground workings to surface mine office.
- (iv) Fresh survey of mines to eliminate risk of inundation of mine and
- (v) Establishment of new travelling roads and improvement of existing travelling roadways.

[English]

Telugu Ganga Project

*151. SHRI ANBARASU ERA: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the Union Government have taken any effective steps for the implementation of Telugu Ganga Project to meet the

shortage of drinking water in Madras;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF WATER RESOURCES AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI VIDYACHARAN SHUKLA): (a) to (c). The Project was considered by Advisory Committee in April, 1988 but its consideration was deferred due to non resolution of inter-State issues. The project is cleared from environmental and forest angle. The Chief Ministers of Andhra Pradesh, Maharashtra and Karnataka have taken upon themselves to resolve the inter-State aspects of the project. They have met thrice with the last meeting held at Mahabaleshwar in May, 1993. As an alternative, this Ministry has suggested to the Government of Andhra Pradesh to submit a well substantiated project document to clearly show how the State Government proposes to save 29 Thousand Million Cubic Feet of Water for irrigation in Andhra Pradesh.

[Translation]

Production of Coal

*152. SHRI GAYA PRASAD KORI:
DR. CHATRAPAL SINGH:

Will the Minister of COAL be pleased to state:

(a) the total production of coal in the country during 1990-91, 1991-92 and 1992-93, State-wise;

(b) the total quantity of coal supplied for power generation and railways during the above period, separately;

(c) whether there is any decline in the production of coal of good quality;

(d) if so, the reasons therefore and the measures taken by the Government in this regard;

(e) whether the Government propose to further increase the price of coal; and

(f) if so, the reasons therefor?

THE MINISTER OF STATE OF THE
MINISTRY OF COAL (SHRI AJIT PANJA):

(a) Statewise coal production for last three years is given below:

(Million tonnes)

State	1990-91	1991-92	1992-93	(Provision)
Andhra Pradesh	17.71	20.58	22.51	
Assam	0.68	0.95	1.10	
Bihar	67.49	69.17	71.21	
Orissa	16.27	20.70	23.14	
Madhya Pradesh	65.35	69.18	70.46	
Maharashtra	16.85	18.88	19.68	
Uttar Pradesh	10.38	11.70	12.32	
West Bengal	17.00	18.12	17.81	
Total	211.73	229.28	238.23	

(b). The despatches of coal to power sector and Railways during last three years were as under:-

(Million tonnes)

Year	Power Sector	Despatches to Railways
1990-91	116.72 (2.07)	5.17
1992-92	134.71 (2.40)	4.46
1992-93 (Provisional)	146.77 (2.47)	3.22

Figures in brackets are of washery middlings in addition to raw coal.

(c) and (c). No, Sir. The production of Steel grade coals (Commonly described as good grade) (A to C Grades, Assam coal and washed coking coal) has increased from 79.34 million tonnes in 1990-91 to 88.77 million tonnes (provisional) in 1992-93.

Some of the steps initiated to increase the availability of good quality coal are:-

- (i) Expediting development of on going projects and opening of new mines for production of A to C grade coals.
- (ii) Setting up of coal handling arrangements for supply of uniform quality fo coal for power and other industries.
- (iii) Modification and modernisation of existing coking coal washeries.
- (iv) Setting up of new washeries for washing of different grades medim coking coal for use of steel plants.
- (v) Setting up of coal beneficiation projects for supply of beneficiated coal for some of the distant power stations located more than 1000 Kms from coalfields.

(e) No, Sir.

(f) Does not arise.

[English]

Irrigation projects in Gujarat

*153. SHRI RATILAL VARMA: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the Government have received any proposal from the Government of Gujarat for expansion and modernisation of some irrigation projects;

(b) if so, the details thereof;

(c) the action taken by the Government thereon;

(d) whether the Government have also reviewed the irrigation projects already functioning in Gujarat; and

(e) if so, the details thereof?

THE MINISTER OF WATER RESOURCES AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI VIDYACHARAN SHUKLA): (a) to (e). A statement is attached.